

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/48(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	ANUPAMA AGARWAL VS BENGAL WATERPROOF LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Arun Kr. Upadhyay, Adv.] For the Petitioner
Ms. Meenakshi Manot, Adv.]
Ms. Ishika Meotia, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. None appears on behalf of the respondent.
2. Ld. Counsel Ms. Meenakshi Manot appears on a changed brief. Let the name be indicated in the cause list.
3. The petition be made IBC compliant, if not, already made.
4. Registry is directed to issue notice to the respondents by way of speed post and by e-mail and place the tracking information on record.
5. Reply affidavit be filed within a period of two weeks.
6. List the matter for further consideration on **19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**